



# MAHARASHTRA NATIONAL LAW UNIVERSITY MUMBAI

## LL.M. PROGRAMME FOR EXECUTIVE

# 2024-25





# ABOUT THE UNIVERSITY

Maharashtra National Law University Mumbai, established under the Maharashtra National Law University Act VI of 2014 is one of the premier National Law Universities in India. The Act envisaged to establish National Law University in Maharashtra to impart advanced legal education and promote society oriented research in legal studies for the advancement of societal life of the people in the country. The prime goal of the University is to disseminate advanced legal knowledge and processes of law amongst the students and impart to them the skills of advocacy, legal services, and law reforms and make them aware and capable of utilising these instruments for social transformation and development.

MNLU Mumbai believes in the values enshrined in the Indian Constitution viz. Justice, Liberty, Equality, Fraternity, Secularism, Humanism etc. and makes all out efforts to inculcate them in its students, staff, and others to make this institution not only center of legal knowledge but also an inclusive center of humanity.

The University offers BA.,LL.B.(Hons.) five years integrated program and one year LL.M. program in Corporate and Commercial Laws, Constitutional & Administrative Law, Maritime Law, M.A. in Mediation, Ph.D. Programme, PG Diplomas. The course structure and curriculum of the University are framed by a team of dedicated and committed teachers with guidance and from industry experts and academicians.

Hon'ble Dr. Justice D.Y. Chandrachud, the Chief Justice of India is the Chancellor of the University who not only guides but also inspires the institution with his novel ideas and rich experience in law field. Prof.(Dr.) Dilip Ukey, Hon'ble Vice Chancellor of the University an eminent scholar in the field of law and is guiding and leading the University to achieve newer heights. Prof.(Dr.) Pratapsinh Salunke serving as Registrar (IC) of the University with his 15 years of experience in the legal profession with excellent administrative skills is enabling university to shine amongst the pool of NLUs in India.



# FROM THE DESK OF THE VICE CHANCELLOR

Maharashtra National Law University Mumbai as one of the Premier Law Institutions in India requires no introduction today as it has already made its own space in the field of legal education. The University established in the year 2014 by the Government of Maharashtra with the objective of imparting specialised and systematic instruction, training and research in law has grown as one of the premier institutions of excellence in legal education located in the economic capital of India MNLU Mumbai has developed an exemplary professional and academic environment compatible with any other institution in the world

The University offers B.A.LL.B. (Hons.) five years integrated program and one-year LL.M. program in Constitutional Law, Criminal laws, Corporate and Commercial Laws and Maritime law. From the Academic Year 2020, the University has also introduced M.A in Mediation to acquaint students with the modern processes of Law. Cognizant of this changing paradigm of learning MNLU Mumbai has signed MoUs with some leading Universities and premier Institutions in India and abroad for a more sustained and engaged exchanges of ideas related to law and allied subjects and society in modern times. Pursuant to the signing of MoU with National Institute of Securities Markets, a unit of SEBI; MNLU Mumbai is also introducing various new degrees and P.G. Diploma Programmes to broaden the academic horizons for the students.

The LL.M. Program for Executive is an attempt to spread out the quality legal education to those who could not pursue their higher education owing to professional commitments. The University had launched LL.M (Professional) Programme in 2019. I am happy to say that the programme was a big success and we were inundated with positive response from the professionals. Now we have launched LL.M. (Executive) Programme from the academic year 2022-23 and present academic year 2024-25 would be the third batch to be admitted. I wish all stake-holders of the programme all success in their endeavor to conduct the Programme. .

**Prof. (Dr.) Dilip Ukey**  
Vice Chancellor

# MESSAGE FROM THE REGISTRAR (I/c.)



Maharashtra National Law University Mumbai is one of the Premier Law Institutions in India. The University has been established in the year 2014 under the Maharashtra National Law University Act (Maharashtra Act VI of 2014). The University disseminates advanced legal knowledge under the able guidance and mentorship of the University's Chancellor, Hon. Dr. Justice D.Y. Chandrachud, the Chief Justice of India, and under the able leadership of its Hon. Vice-Chancellor Prof. (Dr.) Dilip Ukey. MNLU Mumbai is located in the bustling region Powai in Mumbai having good connectivity to the mainland of Mumbai.

The University has spread its wings to varied field of knowledge by introducing novel courses as well as by associating with different institutions of excellence; the details of which have been spelt out by our Hon'ble Vice Chancellor. MNLU Mumbai has always focused on imparting quality legal education which makes our students to navigate easily in their career smoothly. With advanced curriculum integrated with theoretical and practical aspects of legal profession coupled with the dedication of the students and commitment of the faculties, our students have inculcated enhanced skills and strength to meet the challenges of Contemporary Legal profession.

There are many people who could not complete higher education in Law due to professional commitments or other reasons. It's a matter of great pleasure for us to offer Post Graduate programme to cater the needs of such working professionals. I wish all the stake holders of programme all success and extend a warm welcome to the prospective students.

Dr. Pratapsinh Salunke

Registrar (I/c.)





# ABOUT THE PROGRAMME

## MODE OF CONDUCT

- The LL.M. Programme for Executives will be conducted through classroom teaching.
- Classes will be conducted on Saturdays, Sundays, Public Holidays.
- The aim is to (a) impart Specialized Legal Training in functioning of law, compliances, Practices, Procedures etc. (b) provide students with multidisciplinary exposures to various laws. The lectures shall be delivered by qualified and experienced faculty. The Programme is helpful to those preparing for competitive exams like JMFC, Public Service Commission's etc. This degree may be considered for the purposes of internal growth by respective organizations as per their internal policies. Besides providing prospect for Continuing Legal Education the programme shall also give an opportunity to build a network of legal fraternity. Students of the programme shall be benefitted with University's Library which is enriched by Online and Offline content.

## TOTAL NUMBER OF SEATS

**The total numbers of seats are 60. However, the University reserves the right to alter the number of seats for the programme in a given academic year without prior notice.**

**Note: Reservation as per Maharashtra Government Rules.**

MNLU Mumbai has floated LL.M. Programme for Executives a one year program and invites application for admission. LL.M. Programme for Executive is unique and tailored to meet the needs and expectations law professionals who want to upgrade their knowledge but for personal or professional reasons, are unable to take a rigorous regular residential LL.M. program. Programme and Courses are devised to benefit and advance careers of law professionals.



## ELIGIBILITY

1. An LL.B Degree (3 years or 5 years) or an equivalent examination with a minimum of Fifty percent (50%) of marks or its equivalent grade in case of candidates belonging to General/OBC/PWD/NRI/PIO/OCI categories and Forty-Five percent (45%) of marks or its equivalent grade in case of candidates belonging to SC/ST categories.
2. Candidates appearing in the qualifying examination in April/May 2024 are also eligible to apply.
3. No upper age limit is prescribed for appearing in Entrance Exam 2024.
4. One who is in service or had professional experience will benefit from the said programme.
5. Candidate shall have to pass Entrance Exam scheduled in 7th July 2024.

## ADMISSION CRITERIA

Candidates for admission will be selected on the basis of Entrance Test conducted by MNLU Mumbai scheduled in 7th July 2024. This entrance exam will be conducted in the campus of MNLU Mumbai only. The merit cut-offlist will accordingly be prepared for admission. Reservation is as per Maharashtra Government Rules.

**NOTE: LL. M. for Executive is equivalent to regular LL.M**

## COURSE OUTLINE

The LL.M. Programme for Executives Curriculum will have the following components: The Compulsory Courses consisting of the 3 Papers and Dissertation. Elective Courses consist of 6 papers.

## CREDITS

The Programme will be of Twenty-Four (24) Credits comprising of: Four mandatory papers of (3) credits & each Six Elective papers of (2) credits each.



## DURATION

The programme will be for a period of one academic year. The academic year will run from August 2024 to July 2025. The intense academic activity during each semester will be spread across 18 weeks and it shall include teaching, projects, assignments, seminars etc



**CLASSES WILL BE CONDUCTED ON SATURDAY/SUNDAY /  
PUBLIC HOLIDAYS.**

**MODE OF CONDUCT OF CLASSES SHALL BE OFFLINE**

### **EXAMINATION SCHEME**

It shall be mandatory for every student shall have to complete internal assessment and pass the same as well as the students must pass end semester examination conducted by MNLU MUMBAI for the said Programme. There shall be end term exam conducted at the end of every semester. A student who remains absents himself/herself in an examination shall be declared "Failed" in that course. He/she shall appear in repeat Examination for that course, when conducted the next time. If he/she passes the course in the repeat attempt, the grade obtained shall have ® mentioned against it in the transcript. For removal of difficulties the Vice Chancellor, on the recommendation of the Committee to be constituted by the Vice Chancellor, shall have power to make such modifications, alterations or amendments as may be necessary which shall be approved from relevant bodies. Examination Rules will be applicable as per University's LL.M Regulations.

### **ATTENDANCE**

The LL.M. Programme for Executives will be conducted through class room teaching. Attendance in the contact classes is an important component of the programme. It is expected that students shall attend the scheduled contact classes.

Every student has to secure a minimum of 80% attendance in all the subjects taken individually in each Semester to be eligible to appear in the End-Semester examination. Student, who falls short of requisite attendance, shall not be permitted to take end Semester examination.



# LL.M. Programme for Executives Tentative Admission Schedule 2024-25

## COURSE STRUCTURE

### Semester I

C1-Law & Justice in Globalising world  
C2- Research Methodology  
·Constitutional Law Specialisation:  
E1, E2, E3 - Any three from Elective pool of  
Constitutional Law  
·Criminal Law Specialisation:  
E1, E2, E3 - Any three from Elective pool of  
Criminal Law

### Semester II

C3-Comparative Public Law  
Constitutional Law Specialisation:  
E4, E5, E6- Any three from Elective pool of  
Constitutional Law  
Criminal Law Specialisation:  
E4, E5, E6- Any three from Elective pool of  
Criminal Law  
C4-Dissertation

**C1 TO C4 are compulsory subjects while E1 TO E6 are Elective Subjects**

### Pool of Elective Subjects for Both Semesters (Constitutional Law)

- i) Centre-State Relations and Constitutional Governance
- (ii) Fundamental Rights and Directive Principles
- (iii) Local Self-Government & Federal Governance
- (iv) Police and Security Administration
- (v) Administrative Law
- (vi) Media Law
- (vii) Minorities Law
- (viii) Religion, Diversity and the Law
- (ix) Educational Law
- (x) Health Law
- (xi) Housing and Urban Development
- (xii) Transportation Law

### Pool of Elective Subjects for Both Semesters (Criminal Law)

- (i) Criminology and Criminal Justice Administration
- (ii) Victimology
- (iii) Criminal Justice and Human Rights
- (iv) National Security and Regional Co-operation
- (v) International Criminal Law
- (vi) Police Law and Administration
- (vii) Sentences and Sentencing
- (viii) Corporate Crimes/White Collar Crimes

**NB: These are indicative subjects only and not exhaustive list.**

NOTE: MNLU Mumbai may at its discretion add, remove or alter the scheme and structure of Electives depending on availability of Resource Persons, interest of Applicants and other factors in the interest of the efficient conduct of the programme. Students can choose 3 subjects in each semesters and depending upon majority of choices made, only 3 elective subjects would be offered in that semester. Only 6 Courses would be offered to the batch out of the aforesaid list. Elective shall be three in the First semester & three in 2nd semester for the batch.



## DISTRIBUTION OF SEATS UNDER VARIOUS CATEGORIES

Categories	Percentage %	50 Seats
All India General Category – [A]		17
Maharashtra State Reserved Category – [B]		33
Maharashtra State - Schedule Caste	13	07
Maharashtra State - Schedule Tribe	07	04
Maharashtra State:-		
Denotified Tribes (Vimukta Jatis) (A)	03	02
Nomadic Tribes (B)	2.5	01
Nomadic Tribes (C)	3.5	02
Nomadic Tribes (D)	02	01
MH - Specially Backward Class	02	01
MH – Other Backward Class	19	10
MH- Economically Weaker Section (EWS)	10	05
Total Seats		50

- 10 (Ten) supernumerary seats under Foreign National/NRI/NRI Sponsored category.
- 02 (Two) seats for permanent resident of Jammu & Kashmir in accordance with the UGC directives.

Note: Supernumerary seats shall be filled in by the University separately. Such notifications may be seen on the University's website/ Admission Page.

### Seat Distribution:

- The above seat distribution is based on the Section 6(1) of the Maharashtra National Law University Act 2014 and Section 4(2) of the Maharashtra State Public Services (Reservation for Scheduled Castes, Scheduled Tribes, Denotified Tribes (Vimukta Jatis), Nomadic Tribes, Special Backward Category and Other Backward Classes) Act 2001.
- Maharashtra EWS seats have been calculated as per Maharashtra GO Raआधो - 4019/ .A.31/16-अ dated 12.02.2019.
- Non Creamy Layer certificate issued by the Govt. of Maharashtra is mandatory for all the Maharashtra Reserved categories except - Scheduled Caste, Scheduled Tribe.
- For MH-EWS, certificate in the prescribed format issued by the Competent Authority of Maharashtra Government is required. Caste Validity Certificate is required from the candidates admitted under caste based reservation.

## Horizontal Reservations

- i. 30% for Women across all categories.
- ii. 5% seats for Specially Abled Persons (SAP). Certificate of Disability issued by Department of Empowerment of Persons with Disabilities, Ministry of Social Justice & Empowerment, Govt. of India
- iii. Five (5) % seats of the total sanctioned intake for an institute, shall be reserved for wards of Ex Servicemen/ Defence Personnel. Ex Servicemen/ Defence Personnel Certificate from the respective department Unit/ Dept. / HQ/ Records/RSWO/ ZSWO/ Army/ Navy/ Air Force HQ is required.

**Important Note:** Admission is dependent upon the fulfillment of the eligibility requirements and submission of required documents. The University reserves the right to cancel the admission anytime if the eligibility requirements are not met or any false document is submitted.

## APPLICATION FEES/PAYMENT

Rs. 2,000/- (Rupees Two Thousand Only) - Non-Refundable  
Rs. 1,500/- for Reserved Category with Proof of Reservation

[LL.M Executive 24-25 Exam Syllabus.](#)

[Click Here for Payment](#)

## FEES AND PAYMENT DETAILS

Rs. 1,60,000/- (Rs. One Lakh Sixty Thousand only) for Maharashtra Domicile.  
Rs. 1,80,000/- (Rs. One Lakh Eighty Thousand only) for Non-Maharashtra Domicile. USD 3500/- (USD Three Thousand Five Hundred only) for Foreign Nationals.

[Click Here for Application Form](#)

Course Fees: The fees for the full one program is Rs. 1,60,000 (Rs. 80,000 for I & Rs. 80,000 for II Semester). for Maharashtra Domicile & Rs. 1,80,000 (90,000 for I & 90,000 for II) Non-Maharashtra Domicile/All India General. The Course fees is inclusive of admission fees, tuition fees and library. It does not include lodging and boarding charges.

If the candidate decides to opt out of the program after paying the admission fee and the first installment of ₹80,000 towards the Course fees, a full refund will be given if s/he requests the University within 7 days from the date of payment. However, after 7 days of such payment, no refund shall be given. The request for refund is to be made by sending an email at [llmexec@mnlumumbai.edu.in](mailto:llmexec@mnlumumbai.edu.in).

## Entrance Exam on 7th July 2024 from 11.00 am to 01.00pm

For more details Contact:  
**Asst. Prof. Milind Gawai**  
Course Director  
+91 9987380693

### Venue of Exam :

MAHARASHTRA NATIONAL LAW UNIVERSITY MUMBAI  
2nd Floor, CETTM MTNL Building, Technology St,  
Hiranandani Gardens, Powai, Mumbai 400076,  
Maharashtra, India.

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